GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENRGY

LOK SABHA

UNSTARRED QUESTION NO. 4308

TO BE ANSWERED ON 18.07.2019

ENERGY FROM GARBAGE WASTE

4308. Dr. M.K. VISHNU PRASAD

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the names of cities and towns where the projects of generating energy from garbage waste has been started;
- (b) the details of municipalities awaiting for taking off this project, pending NOC from the Government;
- (c) the efforts taken by the Government to encourage more and more municipalities to for such plants of recycling and energy generation;
- (d) whether the specific grants are being given to various municipalities for starting such projects; and
- (e) if so, the details thereof?

ANSWER

THE MINISTER OF STATE (I/C) FOR NEW & RENEWABLE ENERGY AND POWER AND MINISTER OF STATE FOR SKILL DEVELOPMENT & ENTREPRENEURSHIP (SHRI R. K. SINGH)

- (a) The list of cities and towns where projects for generating power from municipal solid waste are in operation is placed at **Annexure-I.**
- (b) The status of seven Waste to Energy projects received in the Ministry of Environment, Forest and Climate Change during last 3 years for environmental clearance is given at **Annexure-II.**
- (c) Various steps taken by the Government to ensure that more and more Municipalities opt for Waste to Energy (WtE) plants, include
- i). Central Financial Assistance (CFA) upto 35% of the cost for Solid Waste Management (SWM) projects including Waste to Energy projects to States/Union Territories.
- ii). Issue of advisory to the State Electricity Distribution Companies (DISCOMs) to purchase power generated by Waste to Energy plants at the generic tariff notified by the Central Electricity Regulatory Commission (CERC).
- iii). According to the amended Tariff Policy, Distribution Licensee(s) shall compulsorily procure 100% power produced from all the Waste-to-Energy plants in the State at the tariff determined by the Appropriate Commission under Section 62 of the Act.
- iv). Concessional Customs Duty and GST at rate of 5% for initial setting up of grid connected projects for power generation from wastes of renewable nature including municipal solid waste.
- (d) & (e) No specific grants are given to Municipalities directly. CFA upto 35% of the cost for Solid Waste Management (SWM) projects including Waste to Energy projects is provided to States/Union Territories.

Annexure-I

Annexure, referred to in Reply to part (a) of the Lok Sabha unstarred Question No. 4308 for 18/07/2019 regarding "Energy from Garbage Waste"

"the list of cities and towns where projects for generating power from municipal solid waste are in operation, as on 31.05.2019"

Sr. No	State	City/Town	Installed Capacity (MW)	
1	Delhi	Gazipur, Delhi	12.00	
2	Delhi	Narela Bawana, Delhi	24.00	
3	Delhi	Okhla, Delhi	16.00 11.50 (9MW exportable)	
4	Madhya Pradesh	Jabalpur		
5	Maharashtra	Sholapur	3.0	
			66.50 MW	

Annexure, referred to in Reply to part (b) of the Lok Sabha unstarred Question No. 4308 for 18/07/2019 regarding "Energy from Garbage Waste"

The Ministry of Environment, Forest and Climate Change has received seven projects on Waste to Energy for Environmental Clearance during the last three years. The status is as follows:

Sl.No.	Project	Status	Date of	
			grant	
1.	Proposed 25 MW Municipal Solid Waste based	EC granted	26.7.2018	
	Thermal Power Plant (Waste to Energy) at Tehkhand,			
	Okhla, South East Delhi, New Delhi by M/s			
	Tehkhand Waste to Electricity Project Ltd.		11 01 0010	
2.	Proposed 21 MW Municipal Solid Waste based	EC granted	11.01.2019	
	Power Plant at Villages Kolua Khurd, Adampur			
	Chhavani, Phanda Block, Huzur Tehsil, Bhopal District			
	by M/s Bhopal Municipal Solid Waste Private			
	Limited.		16070010	
3.	20 MW Waste to Energy Power Plant based on 72	ToR issued	16.07.2019	
	TPD Municipal Solid Waste using Cold Plasma			
	Gasification Technology near Ghazipur Landfill Site,			
	East Delhi by M/s A.G. Dauters Waste Processing			
_	Private Limited			
4.	Expansion of power plant from 16 MW to 40 MW	ToR issued	20.8.2018.	
	(Waste to Energy) at NDMC Compost Plant Site Near			
	Okhla STP, Okhla, New Delhi by M/s Timarpur			
	Okhla Waste Management Company Pvt. Ltd.			
5.	250 MW Municipal Solid Waste Power Project (using	As per the EIA Notifications and amendments thereof,		
	Ultra Cold Plasma Technology) at Village Ramnagar			
	Mazra Ahatmali, Tehsil & District Moradabad, Uttar	. ,	these projects have not yet	
	Pradesh by M/s A.G. Dauters Waste Processing	completed their EIA process		
	Private Limited	Thus, no project is pending		
6.	50 MW Municipal Solid Waste Power Project (using		Ministry of	
	Ultra Cold Plasma Technology) at Shahjahanpur,	Environment,	Forest and	
	Tehsil Kakra Kankar Kund, District Shahjahanpur,	Climate Change	2.	
	Uttar Pradesh by M/s A.G. Dauters Waste			
	Processing Private Limited			
7.	400 MW Municipal Solid Waste Power Project (using			
	Cold Plasma Technology) at Tehsil & District Ram			
	Chak Bairiya, Patna, Bihar M/s AGD Bairiya Energy			
	Private Limited.			